

# Parliament Session Wrap

## Budget Session – February 12 to February 26, 2009

### Bills Passed by Parliament during the Budget Session

Short Title	Key Objectives
*The Jharkhand Appropriation Bill, 2009	Authorises expenditure from the Consolidated Fund of the State of Jharkhand.
*The Jharkhand Appropriation Vote on Account Bill, 2009	Authorises expenditure from the Consolidated Fund of the State of Jharkhand.
*The Finance Bill, 2009	Amends various Acts as proposed in the Union Budget.
*The Appropriation Bill, 2009	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (Vote on Account) Bill, 2009	Authorises expenditure from the Consolidated Fund of India.
The Central Industrial Security Force (Amendment) Bill, 2008	Enables the deployment of CISF for security of private sector units on cost reimbursement basis.
The High Courts and Supreme Court Judges (Salaries and Condition of Service) Amendment Bill, 2008	Revises the salaries and pensions of the judges.
*The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2009	Provides moratorium against sealing of illegal premises in Delhi till December 2009.
*The Central Universities Bill, 2009	Establishes 12 new Central Universities and upgrades four existing State universities to Central universities.
The Prevention of Money Laundering (Amendment) Bill, 2008	Widens the list of offences to which PML Act is applicable.
The Carriage by Air (Amendment) Bill, 2007	Amends the Act to conform to the Montreal Convention for compensation to passengers, and recognises e-tickets.
The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005	Seeks to monitor, control and contain infectious and contagious diseases in animals.
*The Appropriation (Railways) No. 2 Bill, 2009	Authorises expenditure of the Railways.
*The Appropriation (Railways) Bill, 2009	Authorises expenditure of the Railways.
*The Appropriation (Railways) Vote on Account Bill, 2009	Authorises expenditure of the Railways.
The Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2008	Provides for the protection of intellectual property rights of a new category of "special" agricultural products.

Sources: Respective Bills, PRS.

\* These were introduced during the Budget Session 2009.

### Government Bills Withdrawn during the Budget Session

Short Title	Introduced on	Standing Committee Report	Reason for Withdrawal
The Payment of Gratuity (Amendment) Bill, 2007	26 Nov 2007	26 Feb 2008	Replaced by a new Bill
The Central Universities Bill, 2008	23 Oct 2008	17 Dec 2008	Replaced by a new Bill

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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February 26, 2009

## Government Bills Introduced during the Budget Session in Rajya Sabha and Pending

Short Title	Key Objectives	Introduced on
The National Commission for Heritage Sites Bill, 2009	Sets up a National Commission for Heritage sites and provides for its functions, etc.	26 Feb 2009
The Industrial Disputes (Amendment) Bill, 2009	Amends the Industrial Disputes Act, 1947.	26 Feb 2009

## Government Bills Introduced in Lok Sabha during the Budget Session and Lapsed

Short Title	Key Objectives	Introduced on
The Payment of Gratuity (Amendment) Bill, 2009	Expands the definition of "employee" eligible for gratuity benefits.	24 Feb 2009
The Indian Trusts (Amendment) Bill, 2009	Provides greater flexibility to private trusts to invest their money in securities.	24 Feb 2009
The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2009	Empowers the central government, instead of the RBI to decide capital and officials of SBI subsidiary banks.	24 Feb 2009
The Metro Railways (Amendment) Bill, 2009	Provides for extending the Metro Rail to Gurgaon and Noida.	20 Feb 2009
The National Commission for Minority Educational Institutions (Amendment) Bill, 2009	Removes the requirement of consultation with state government on appeals on minority status.	17 Feb 2009

Sources: Respective Bills, Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Government Bills Pending in Rajya Sabha from Earlier Sessions of Parliament

Short Title	Introduced on	Status
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008	Standing Committee to submit report by the first day of next session
The Railway Property (Unlawful Possession) Amendment Bill, 2008	18 Dec 2008	Standing Committee to submit report by 15 Feb 2009
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Right of Children to Free and Compulsory Education Bill, 2008	15 Dec 2008	Standing Committee Report on 18 Feb 2009
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15 Dec 2008	Standing Committee to submit report in 3 months
The Legal Metrology Bill, 2008	24 Oct 2008	Standing Committee Report on 20 Feb 2009
The Representation of the People (Second Amendment) Bill, 2008	24 Oct 2008	Standing Committee Report on 18 Feb 2009
The Plantations Labour (Amendment) Bill, 2008	21 Oct 2008	Standing Committee Report on 22 Jan 2009
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008	17 Oct 2008	Standing Committee Report on 19 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008	6 May 2008	Standing Committee granted time till the date of constitution of the Fifteenth Lok Sabha
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee Report on 28 April 2008
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Foreign Contribution (Regulation) Bill, 2006	18 Dec 2006	Standing Committee Report on 21 Oct 2008

Short Title	Introduced on	Status
The Administrative Tribunal (Amendment) Bill, 2006	18 Mar 2006	Standing Committee Report on 5 Dec 2006
The Representation of People (Amendment) Bill, 2006	27 Feb 2006	Standing Committee Report on 4 Aug 2006
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<b>Introduced in Rajya Sabha before the formation of the 14<sup>th</sup> Lok Sabha</b>		
Short Title	Introduced on	Status
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Foreign Trade (Development and Regulation) Amendment Bill, 2001	24 Apr 2001	Standing Committee Report on 8 Mar 2002
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Lotteries (Prohibition) Bill, 1999	23 Dec 1999	Standing Committee Report on 12 Dec 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Constitution (Sixty-first Amendment) Bill, 1988	24 Nov 1988	
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Government Bills from Earlier Session Lapsed at the end of the 14<sup>th</sup> Lok Sabha

Short Title	Introduced on	Status
The National Highways Authority of India (Amendment) Bill, 2008	22 Dec 2008	Standing Committee Report on 16 Feb 2009
The Life Insurance Corporation (Amendment) Bill, 2008	22 Dec 2008	Standing Committee to submit report by 15 Feb 2009
The Prevention of Corruption (Amendment) Bill, 2008	19 Dec 2008	Passed by LS on 23 Dec 2008
The Land Ports Authority of India Bill, 2008	18 Dec 2008	Standing Committee granted time till 31 Mar 2009
The Companies Bill, 2008	23 Oct 2008	Standing Committee to submit report in 3 months
The Employees State Insurance (Amendment) Bill, 2008	21 Oct 2008	Standing Committee Report on 19 Dec 2008
The Railways (Second Amendment) Bill, 2008	20 Oct 2008	Standing Committee Report on 26 Feb 2009
The Workmen's Compensation (Amendment) Bill, 2008	20 Oct 2008	Standing Committee Report on 19 Dec 2008
The Compensatory Afforestation Fund Bill, 2008	5 May 2008	Passed by LS on 23 Dec 2008
The Supreme Court (Number of Judges) Amendment Bill, 2008	29 Apr 2008	Passed by LS on 22 Dec 2008
The Forward Contracts (Regulation) Amendment Bill, 2008	13 Mar 2008	Not referred to Standing Committee
The Authority for Advance Rulings on Central Taxes Bill, 2007	7 Dec 2007	Standing Committee Report on 21 Oct 2008

Short Title	Introduced on	Status
The Rehabilitation and Resettlement Bill, 2007	6 Dec 2007	Passed by LS on 25 Feb 2009
The Land Acquisition (Amendment) Bill, 2007	6 Dec 2007	Passed by LS on 25 Feb 2009
The Paramedical and Physiotherapy Central Councils Bill, 2007	4 Dec 2007	Standing Committee Report on 21 Oct 2008
The Sixth Schedule to the Constitution (Amendment) Bill, 2007	30 Nov 2007	Standing Committee Report on 28 Feb 2008
The Constitution (One Hundred and Seventh Amendment) Bill, 2007 (Amendment of Articles 244 and 332)	30 Nov 2007	Standing Committee Report on 28 Feb 2008
The NEPA Limited (Disinvestment of Ownership) Bill, 2007	22 Nov 2007	Standing Committee Report on 21 Oct 2008
The Clinical Establishments (Registration and Regulation) Bill, 2007	30 Aug 2007	Standing Committee Report on 24 Oct 2008
The National Waterway (Lakhipur-Bhanga Stretch of the Barak River) Bill, 2007	29 Aug 2007	Passed by LS on 25 Feb 2009
The Trade Marks (Amendment) Bill, 2007	23 Aug 2007	Passed by LS on 25 Feb 2009
The Damodar Valley Corporation (Amendment) Bill, 2007	4 May 2007	Standing Committee Report on 7 Sep 2007
The Micro Financial Sector (Development and Regulation) Bill, 2007	20 Mar 2007	Standing Committee granted time upto 31 January 2009
The Judges (Inquiry) Bill, 2006	19 Dec 2006	Standing Committee Report on 17 Aug 2007
The State Bank of India (Amendment) Bill, 2006	18 Dec 2006	Standing Committee Report on 30 Aug 2007
The Immoral Traffic (Prevention) Amendment Bill, 2006	22 May 2006	Standing Committee Report on 23 Nov 2006
The Constitution (One Hundred and Sixth Amendment) Bill, 2006	22 May 2006	Standing Committee Report on 20 Aug 2007
The Drugs (Control) Repeal Bill, 2006	10 Mar 2006	Not referred to Standing Committee
The Factories (Amendment) Bill, 2005	16 Aug 2005	Not referred to Standing Committee
The Banking Regulation (Amendment) Bill, 2005	13 May 2005	Standing Committee Report on 13 Dec 2005
The Admiralty Bill, 2005	11 May 2005	Standing Committee Report on 21 Mar 2006
The Pension Fund Regulatory and Development Authority Bill, 2005	21 Mar 2005	Standing Committee Report on 26 Jul 2005
The National Commission for Minorities (Repeal) Bill, 2004	23 Dec 2004	Standing Committee Report on 21 Feb 2006
The Constitution (One Hundred and Third Amendment) Bill, 2004	23 Dec 2004	Standing Committee Report on 21 Feb 2006
The Scheduled Castes and the Scheduled Tribes (Reservation in Posts and Services) Bill, 2008	22 Dec 2008	Passed by RS on 23 Dec 2008

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Status of Government Bills

Bills pending before session	78
Bills introduced during session	17
Bills passed during session	16
Bills withdrawn during session	2
Bills lapsed at the end of the session	40
Bills pending in Rajya Sabha after session	37

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